NOTICE

In **partial modification** of Notification dated 03.05.2025 in respect of nominations of the Hon'ble Judges to hear urgent judicial matters during ensuing Summer Vacation 2025 commencing from Tuesday, the 13th May 2025 to Sunday, the 08th June 2025 (both days inclusive with prefix holidays i.e. Saturday, the 10th May 2025 to Monday, the 12th May 2025 at High Court of Judicature at Bombay, the following **modification** is made:-

| Bombay | | |
|--------|---|---|
| | Nomination as notified vide Notice dated 03.05.2025 Name of the Hon'ble Judge | Modified Nomination Name of the Hon'ble Judge |
| 1. | 4 th Part | 4 th Part |
| | On 02.06.2025 To 08.06.2025 | On 05.06.2025 |
| | Single Bench (O.S./A.S.)(Civil) | Single Bench (O.S./A.S.)(Civil) |
| | SHRI FIRDOSH P. POONIWALLA, J. | SHRI ASHWIN D. BHOBE, J. |
| 2. | 4 th Part | 4 th Part |
| | From 02.06.2025 To 08.06.2025 | From 06.06.2025 To 08.06.2025 |
| | Division Bench (Original Side/Appellate Side) | Division Bench (Original Side/Appellate Side) |
| | DR. NEELA GOKHALE, J. AND SHRI FIRDOSH P. POONIWALLA, J. | DR. NEELA GOKHALE, J. AND SMT. MANJUSHA DESHPANDE. J. |
| | | |

 3
 4th Part
 4th Part

 From 02.06.2025 To 08.06.2025
 From 06.06.2025 To 08.06.2025

 Single Bench (O.S./A.S.)(Civil)
 Single Bench (O.S./A.S.)(Civil)

 SHRI FIRDOSH P. POONIWALLA, J.
 SMT. MANJUSHA DESHPANDE. J.

By Order

Date: 05th June, 2025

Sd/(A.H. Laddhad)
Prothonotary & Sr. Master,
High Court (O.S.), Bombay

Sd/(S.R. Agrawal)
Registrar (Judl.-II)
High Court (A.S.), Bombay